

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 142

CP/112(CH)2023

IN THE MATTER OF

We Founder Circle Private Limited ...

Petitioner

Versus

Chillpill Venture Private Limited ...

Respondent

Under Section: 71(10), CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.07.2024.

Sd/-
Court Officer